

(a) the number of unemployed persons to whom loans have been given by the banks in Bihar during 1985-86 and so far during the current financial year;

(b) whether some of the applications have been turned down without adequate reasons; and

(c) if so, action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Presumably, the Hon'ble Member is referring to the Scheme for providing Self-Employment to the Educated Unemployed Youths (SEEUY) which was introduced in the year 1983-84. Under the Scheme during 1985-86, banks have sanctioned 26,976 cases involving a credit of Rs. 50.55 crores in Bihar. The progress for the year 1986-87 will be known only after the end of the financial year.

(b) and (c). Applications received under the Self-Employment Scheme for Educated Unemployed Youths (SEEUY) are required to be initially scrutinised by District Industries Centres (DIC) Task Force in each District and the eligible applications are sent to the bank branches for their appraisal and sanction. The banks sanction only those cases which are found to be economically viable and technically feasible after per-san-

tion appraisal. The cases which are rejected by banks are to be returned to DICs indicating precise reasons for such rejections. However, whenever any specific complaints regarding rejection/non-sanctioning of loans are referred to Government/ Reserve Bank of India, these are taken up with the concerned bank for remedial measures.

Decline in per capita income in agriculture sector

3132. SHRI K. RAMACHANDRA REDDY : Will the Minister of PLANNING be pleased to state :

(a) whether the per capita income in the agriculture sector has declined steeply when compared to average per capita income in the industrial sector; and

(b) the average per capita income in these two sectors in the year 1950 and 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) and (b). Per capita income in the agriculture sector and industrial (manufacturing) sector computed as net domestic product of the sector divided by total population of the country for the years 1950-51 and 1985-86 both at current and constant (1970-71) prices is as under :

(Rupees)

Year	at current prices		at constant prices (1970-71)	
	Agriculture Sector	Industrial Sector	Agriculture Sector	Industrial Sector
1950-51	133	41	275	47
1985-86	805	427	284	123

The increase in per capita income in agriculture has been lower than that of the industrial sector as the share of the agricultural income has been declining over time which is the main feature of any developing economy.

Deputation of employees of nationalised banks to Ministry of Finance

3133. SHRI BANWARI LAL BAIRWA : Will the Minister of FINANCE be pleased to state :

(a) whether employees of nationalised banks and other financial institutions have been taken on deputation by the Ministry of Finance (Banking Division);

(b) if so, the number of employees and the names of institutions from which employees have been deputed to Banking Division; and

(c) the policy of Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). There are no employees of public sector banks/financial institutions on regular deputation to the Banking Division. However, one Cell of two State Bank Officers and one Stenographer is located in the premises of the Division to assist Government Directors in the technical scrutiny of credit proposals at Board level.

(c) There is no policy of the Government to take employees of banks/ financial institutions on regular deputation to the Ministry of Finance (Banking Division). However, services of a few employees of the nationalised banks/financial institutions are availed of by the Division from time to time to meet specific requirements such as assisting in the disposal of customer, grievances, sudden increases in work etc.

Reservations for persons living below poverty line

3134. SHRIMATI N. P. JHANSI LAKSHMI : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to introduce reservation in Government jobs for those who are below the poverty line;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGI) : (a) to (c). No such proposal is under consideration of the

Government. There may be constitutional and administrative problems in introducing such reservation.

Changes in excise and customs duty after the budget

3135. SHRI THAMPAN THOMAS :
SHRIMATI GEETA
MUKHERJEE :
DR. CHANDRA SHEKHAR
TRIPATHI :

Will the Minister of FINANCE be pleased to state :

(a) the number of times the rates of customs and excise duties have been revised after the budget for 1986-87;

(b) the dates on which these changes were made;

(c) the commodities which were covered by the changes in rates of excise and customs duties; and

(d) the expected revenue effects of these changes over the remaining part of the current year and for a full financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) After the presentation of Central Budget, 1986-87, on 28.2.1986, 678 notifications (309 relating to central excise and 369 to customs duty) were issued upto the end of February, 1987.

(b) to (d). Copies of exemption notifications, together with explanatory memoranda indicating the estimated revenue implications, are laid on the Table of the House from time to time. The total revenue effect of these notifications is a gain of Rs. 537.39 crores and a loss of Rs. 883.89 crores in a full financial year and a gain of Rs. 187.67 crores and a loss of Rs. 594.85 crores during the remaining part of the financial year 1986-87.

Rehabilitation packages for sick industrial units

3136. SHRI Y. S. MAHAJAN : Will the Minister of FINANCE be pleased to state :